

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

12. C.P.(IB)-3123(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.10.2019**

NAME OF THE PARTIES: Parimal Vakharia Couture

v/s.

Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for both sides present. Counsel or the Respondent seeks time to
file reply. Time granted as a last chance. List this matter on 05.11.2019.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)